



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following transfers & postings are made in official exigency with immediate effect :-

S. No	Name of Officials (Ms.)	From	To
1	Soniya EC- 51399885	JA/ Ahlmad in the Court of Ms. Tanya Bamniyal, Ld. ACJM.	JA/ ahlmad in the Court of Ms. Archana Beniwal, Ld. POLC.
2	Sanju Devi EC- 33863350	JA/ ahlmad in the Court of Ms. Archana Beniwal, Ld. POLC.	JA/ Ahlmad in the Court of Ms. Tanya Bamniyal, Ld. ACJM.

Note :- 1. Ms. Sakshi Jain, JA, EC- 32128022 posted in Leave Section is hereby directed to look after the work of Hindi Rajbhasha Anubhag, RADDC in the absence of Ms. Jyoti Sehgal, JA in addition to the work assigned to her.

2. It is hereby clarified that officials mentioned at serial Nos.- 4 (Ms. Laxmi Pandey, JJA EC- 60436994) & 5 (Ms. Archana Thakur, JJA, EC- 16257759) in transfer order dated 06.09.2024 shall mark their morning attendance in the Court of Presiding Officer who is senior among the two and evening attendance in the Court of Junior Presiding Officer *per se*. Further, in case Ahlmad of a court is on leave, then the assistant ahlmad/s shall work in the said court for full day.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

Chandna

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADDC, New Delhi.

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No.: _____ /F.7/P&T/Admn/RADC/2024

Dated, Delhi the 24/09/2024

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II Central District, THC, Delhi.
4. The Officers/Officials concerned.
5. PS to the Undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P -II Personal File/ACR, THC, Delhi.
8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RADDC.

Chandna

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADDC, New Delhi